

ITEM NO.71 REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH
Petition(s) for Special Leave to Appeal (C) No(s). 26543/2015
DR. D C SRIVASTAVA Petitioner(s)

VERSUS

STATE OF U.P. & ORS. Respondent(s)
(with appln. (s) for exemption from filing O.T. and permission to
file lengthy list of dates and interim relief and office report)
WITH
SLP(C) No. 26635/2015
(With appln.(s) for exemption from filing O.T. and appln.(s) for
permission to file lengthy list of dates and Interim Relief and
Office Report)

Date : 30/03/2016 This petition was called on for hearing today.

For Petitioner(s) Mr.Prashant Kumar,Adv.
M/s. Ap & J Chambers,Adv.
Mr.Siddharth Krishna Dwivedi,Adv.
Mr. Shail Kumar Dwivedi,Adv.
For Respondent(s) Mr.Abhishek Kumar Singh,adv.
Mr. Abhishth Kumar,Adv.
Mr.Vikas K.Singh,Adv.
Mr. T. N. Singh,Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 26543/2015
Await the return of the service of notice already issued to
the respondent Nos.4,5,7,8,9 & 12.
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SLP(C) No. 26635/2015
Await the return of the service of notice already issued to
the respondent Nos.4,5,6,8 & 11.
List the matter again on 12.05.2016.

(M V RAMESH)
Registrar

SB